

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal No(s). 3321-3348/2010

GANGAVVA & ORS.

Appellant(s)

VERSUS

SPECIAL LAND ACQ.OFFICER & ANR.

Respondent(s)

(FOR [I/A FOR C/D IN FILING THE AMENDED C/T] ON IA 20191/2017)

Date : 08-02-2018 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
[IN CHAMBER]

For Appellant(s)

Mr. Malakarjun S. Mylar, Adv.
Mr. Ashok Bannidinni, Adv.
Ms. E. R. Sumathy, AOR

For Respondent(s)

Mr. S.J. Amith, Adv.
Mr. Aishwarya Kumar, Adv.
Dr. (Mrs.) Vipin Gupta, AORUPON hearing the counsel the Court made the following
O R D E R

Delay in filing the amended Cause Title is condoned.

(VISHAL ANAND)
COURT MASTER (SH)(RENUKA SADANA)
ASST.REGISTRAR